

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 18535-JK (LD ) of 2024**

**DATED:- 20 - 11 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Social Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 20.11.2024

No:- LAW-OIC/11/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Social Welfare Department,
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

*Reyaz Ali Bhat*

*Reyaz Ali Bhat*  
20.11.24

**Annexure to the Government Order No. 18535-JK(LD) of 2024 dated 20.11.2024**

S.No.	Case No.	Filing year	Title of the case	OIC	Designation	Mobile No.
1	O.A No.	2024	Abida Begum V/s Ut of J&k	Sidarath Dubey	CDPO Banihal	9419216033
2	SWP No. 338	2012	Nishat Akhter	Ab Aziz	CDPO Haveli	9797582629
3	SWP No.2223	2010	Fatima Begum V/s State & ors.	Ishtiaq Ahmed	CDPO Gandoh	9597868009
4	SWP No. 1527	2008	Tahira Parveen V/s State & ors.	Israr Bukhari	CDPO Manjakote	7006556973
5	SWP No. 1543	2009	Naseem Quershiv/s State	Shehzad Ahmed	CDPO Surankote	9419180780
6	SWP No. 2137	2011	Bimla Devi V/s State	Ravinder Kour	CDPO Duggan	9419289964
7	WPC No. 2673	2024	Ishrat Banoo V/s UT	Nisar Ahmed	CDPO Marmat	7889943107
8	WPC No. 2657	2024	Razia Saleem & Ors.V/s UT	Kishore Kumar	CDPO Gundana	6005671618
9	WPC No.2639	2024	Archana Devi V/s UT	Famida Anjum	CDPO Doda	9796648615
10	SWP 536	2013	Naseem V/s State & ors	KISHORI LAL SHARMA	MISSION Director Poshan	9419154761
11	SWP No. 2272	2011	Shamim Akhter V/s State & ors	Israr Bukhari	CDPO Manjakote	7006556973
12	SWP No. 2402	2011	Kiran Bala V/s State & ors	Bashir Ahmed	CDPO Gool	9697660052

*Im Neysoglu*